

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00122/2017

IN

OA.NO.170/01312/2014

DATED THIS THE 12th DAY OF MARCH, 2018

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN , MEMBER(A)

DR.Nagaraja,
Aged about 61 years,
S/o Late DH.Rangegowda,
Retired Postal Assistant,
Tumkur HQ 572 101.
Residing at;
Venkateshwar Krupa,
Spoorthi Nivasa,
Near Ganapathi Park,
Vidhyanagar,Tumkur 572 103.

....Petitioner

(By Advocate Shri P.Kamalesan)

vs.

1.Shri A.N.Nanda,
The Secretary,
Department of Posts,
Dak Bhavan,
New Delhi - 110 001

2.Shri Rajendra Kumar,
Post Master General,
SK Region,
Bangalore 560001 .

3.Shri Charles Lobo,
Chief Postmaster General,
Karnataka Circle,
Bangalore 560001

4.Shri VR.Swamy,
Superintendent of Post Offices,
Tumkuru Postal Division,
Tumkur 572 101.Respondents

(By Shri MV.Rao ... Sr. Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH MEMBER (J):

Heard. The Learned counsel for the respondents submits that in this matter WP.No.54646/2017 (S-CAT) is pending. Therefore, with liberty Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the petitioner in CP No.122/2017

Annexure C-1: Certified copy of Hon'ble CAT, Bangalore order in OA.No.1312/2014 dated 5.2.2016

Annexure C-2: Certified Copy of Hon'ble CAT, Bangalore order dated 5.10.2015 (2016)

Annexure C-3: Copy of Hon'ble CAT, order dated 4.7.2017 in OA.No.1312/2014

Annexures referred to by the respondents in MA

Annexure MA-1: Copy of letter NO.MP/PA/453/02/2018 dated 16.2.2018

Annexure MA-2: Copy of letter dated 16.2.2018

Annexure MA-3: Copy of letter No.Bng/405/12/2018 dated 23.2.2018

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